## In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA./TA/MP No .....

≈Union of Ændia & Ors

Date of Order	Orders	Orders	Date of Order
29.5.2001  29.5.2001	Mr. Prahlad Singh, Mr. Manish Bhandari  In this a direction for paym sought for further after completion of clear that the they have not been Mr. Bhandari, Cou appointment lette applicants have a itself. If that is they have prayed i matter, this appli the order as under	Counsel for the application, application, application for issuing the training. From any grievance of the application for the responser dated 7/9.11. Iready been appointed so, the application. Ication has become	nts have sought fo applicants have als appointment letter the prayer, it is applicants is that ment. At this stage and ents, pointed out 1994 showing that and in the year 1994 have already got what In this view of the infructuous. We passed to the passed
	(GOPAL SINGH) MEMBER (A)		(B.S. RAIKOTF VICE CHAIRMAN